

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 27/2021	Golden Cashew Products P Ltd V Ramaiya Pillai Thirumurugan	Sinha Shrey Nikhilesh Aditi Ashok	S. Sathish

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 163/2021	CFM Asset Reconstruction P Ltd V Unison Hotels P Ltd & anr	Gridharan Sai	Yogesh Kumar Jagia R1 A. Chandrasekar R2
3.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svavitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
4.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
5.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
6.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
7.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
8.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
9.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svavitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3
10.	Comp App (AT)(CH)(Ins) No. 251/2021	Aljo Joseph V Dhanalaxmi Bank Ltd	V. k. Peer Mohamed Khan	Jasin Rose IRP Varun Srinivasan Vakalat not filed
11.	Comp App (AT) (CH) No. 28/2021	Hotel City Plaza P Ltd & Anr V Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai	Dr. K.S. Ravichandran	Notice Served

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp. App (AT)(CH)(Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar

Copy to:**1. Notice Board****2. Website: www.nclat.nic.in****For Assistance,****1.Dy.Registrar - PH No. : 044-2888 0500****CELL : 99402 25692****2.Court Officer - PH No. : 044-2888 0450****CELL : 94458 92169****By the order of Hon'ble Member (J)****(Chennai Bench)**